

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION**

Rajya Sabha

UNSTARRED QUESTION NO. : 1129

TO BE ANSWERED ON THE 13th February 2023

**OUTSTANDING DUES BY PRIVATE AIRPORT OPERATORS TO
CISF**

1129. SHRI BINOY VISWAM

Will the Minister of CIVIL AVIATION be pleased to state:-

a) the details of the outstanding cost of deployment dues owed by private airport operators to the Central Industrial Security Force (CISF) as on 31st December, 2022, airport-wise; and

b) the reasons for outstanding dues owed to CISF and steps taken by Government to recover the outstanding dues?

ANSWER

**Minister of State in the Ministry of CIVIL AVIATION (GEN.
(DR) V. K. SINGH (RETD))**

a) & b) After establishment of National Aviation Security Fee Trust (NASFT) w.e.f. 01.07.2019 which manages Aviation Security Fee (ASF) centrally, airport operators do not owe Cost of Deployment to CISF. There is an outstanding towards Cost of Deployment to CISF for the FY 2020-21 on which deferment of payment has been approved by Ministry of Finance. In current financial year i.e. 2022-23, claim for Cost of Deployment of CISF till December 2022 has been released.
